

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 134 OF 2011**

Thursday, this the 09<sup>th</sup> day of February 2012

**CORAM:**

**HON'BLE Mrs.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Pius D'cruz  
Junior Engineer  
Southern Railway  
C&W Kochuveli  
Thiruvananthapuram District

**Applicant**

(By Advocate – Mr.Johnson Gomez)

**Versus**

1. Union of India represented by its Secretary, Government of India, Ministry of Railway, Rail Bhavan, New Delhi- 110 001
2. The Assistant Divisional Railway Manager, Divisional Office, Thycadu Thiruvananthapuram – 695 014
3. Senior Divisional Personnel Officer Divisional Office, Personnel Branch Thiruvananthapuram - 14
4. Senior Divisional Mechanical Engineer, Divisional Officer, Thycadu Thiruvananthapuram -695 014
5. The Divisional Mechanical Engineer, Coaching Depot Office, Southern Railway Thiruvananthapuram – 695 001
6. R Beatrice, Technician Grade III Office of the SSE C&W Kochuveli Thiruvananthapuram – 695 582

**Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC for R 1-5 & Mr. T.C. Govindaswamy for R6

The application having been heard on 09.02.2012, the Tribunal on the same day delivered the following:

## ORDER

When the case came up for consideration, the counsel for the applicant requested for permission to withdraw the case with liberty to approach the concerned administrative authority, if any further grievance subsists. Accordingly, the Original Application is closed as withdrawn.

(Dated, this the 09<sup>th</sup> day of February, 2012)

  
**( K NOORJEHAN)**  
**ADMINISTRATIVE MEMBER**

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